

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.23662/2023

(Arising out of impugned final judgment and order dated 22-11-2022 in WB No. 6934/1989 passed by the High Court of Judicature at Allahabad)

MUNNA LAL

Petitioner(s)

VERSUS

MANGALIA RAM (SINCE DECEASED) REP. THROUGH LEGAL HEIRS &
ORS.Respondent(s)

(FOR ADMISSION and I.R. and IA No.119149/2023-CONDONATION OF DELAY
IN FILING and IA No.119150/2023-EXEMPTION FROM FILING O.T.)

Date : 07-08-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.
Mr. Yagyawalkya Singh, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Priyam Kaushik, Adv.

For Respondent(s) Mr. Rajeev Kumar Bansal, AOR
Mr. Ganesh Barowalia, Adv.
Ms. Anshu Tyagi, Adv.
Mr. Rajesh Sonthalia, Adv.
Mr. Sanjeev Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in six weeks.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)